

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 709/2018

MOOL CHANDRA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.59918/2018-CONDONATION OF DELAY
IN FILING and IA No.59920/2018-EXEMPTION FROM FILING O.T.)

Date : 30-04-2019 This appeal was called on for hearing today.

For Appellant(s) Mr.Nalin Tripathi,Adv.
Ms. Chanchal Sharma,Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Ruchira Goel, AOR
Mr.Harsh Pratap Shahi,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed the counter affidavit.

The matter be processed for listing before the Hon'ble Court
as per rules.

RAJESH KUMAR GOEL
Registrar

SB